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Plan document of VIPs, costing Rs. 200 each instead of Rs. 48; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE AND OF **PLANNING** MINISTRY MINISTER OF STATE IN THE OF FOOD AND MINISTRY CIVIL SUPPLIES (SHRI A.K. PANJA): (a) and (b). The Five Year Plan documents of India evoked world wide interest and there is a constant demand from various international agencies like, the World Bank, Aid India Consortium, Asian Development Bank and other economic missions abroad. A large number of foreign delegates, diplomatic representatives and high dignitaries visiting have to be given complimentary India copies. The Deluxe edition of only 1000 copies has been printed in order to meet these requirements.

Ban on Recruitment in the Andaman and Nicobar Islands and its Effect on Utilisation of Plan Funds

SHRI MANORANJAN 5039. BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that plan money could not be fully utilised by the Andaman and Nicobar Administration due to inadestaff in position consequent on ban on recruitment imposed by the Government of India;
- (b) if so, whether Andaman Nicober Administration has taken up with the Ministry of Home Affairs for according permission for recruitment and creation of posts; and
- (c) if so, the details thereof and the Government of India's decision in the matter?

THE MINISTER OF STATE OF THE COMMUNICATIONS MINISTRY OF AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) to (c). The approved plan outlay for Sixth Five Year Plan for the U.T. of A and N was fully utilised. However, the Central Government have received a proposal for creation of 915 posts in relaxation of ban, from the Administration of A and N Islands. The matter is under consideration.

Prevention of Illegal Migration from Bangladesh

5040, SHRI C. JANGA REDDY: SHRI BANWARI LAL **PUROHIT:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Prime Minister has assured (as reported in Hindustan Times dated 13 February, 1986) that the Centre was going beyond the Assam Accord and making "foolproof arrangements" to prevent illegal migration from Bangladesh;
- (b) if so, the details of the arrangements made: and
- (c) whether the Government propose to prevent this infiltration from Bangladesh into India by making similar fool-proof arrangements along the borders of West Bengal, Bihar and Tripura also?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) The Prime Minister has made a statement about prevention of illegal migration from Bangladesh.

(b) and (c). The Government recently sactioned a 5-year commencing from 1986-87 for strengthening surveillance along the Indo-Bangladesh programme includes: strengborder. The thening of Border Securtity establishing additional border out-posts, construction of more observation towers, providing increased mobility to border patrols and equipping them with more sophisticated equipments. Bihar does not have common international border with Bangladesh but with the above measures, it is expected that infiltration into Bihar through West Bengal boder will be effectively checked.

Fire in Multi-Storey Buildings in Delhi

- 5041. SHRI MOOL CHAND DAGA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that in 1983 after the Gopala Towers fire, a Committee headed by retired Major Genl. Shri Singhal, drew up a list of over 200 multi-storey